

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO. HC.VII-03/2022/1655/A

From :- Shri Romen Baruah
Registrar (Vigilance)
Gauhati High Court
Guwahati

To,
The District & Sessions Judge
Dhubri.

Dated Guwahati, the 1st March, 2023

Sub:- **Permission to avail Home L.T. C. (HTC).**

Ref:- Memo No. DJ.XII-1/2023/830/E dated 20.02.2023

Sir,

With reference to the above, I am directed to inform you that Shri S.K. Sarma, Sub Divisional Judicial Magistrate (M), Bilasipara has been granted permission to visit his home town Nalbari from Bilasipara and vice versa by **availing Home L.T.C.** for the **Block period of 2022-2023**, along with his wife, towards the last week of February, 2023/ first week of March, 2023, by the shortest possible route, as per existing Rules.

Shri Sarma may be informed accordingly.

Thanking you,

Yours faithfully,

Sd/-

REGISTRAR (VIGILANCE)

Memo No. HC.VII-03/2022/1656-1657-1658-1659 /A Dated

Copy to:-

1. The Principal Accountant General, (A&E), Assam, Guwahati for information.
2. Shri S.K. Sarma, Sub Divisional Judicial Magistrate (M), Bilasipara, with reference to his letter dated 16.02.2023.
3. The Deputy Registrar (Finance), Gauhati High Court, Guwahati for information and necessary action.
4. ✓ The Project Manager, Gauhati High Court, Guwahati for information with request to take necessary steps for uploading this letter in official website of this Hon'ble Court

[Signature]
REGISTRAR (VIGILANCE)

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